

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 44 OF 2018 & IA No. 230 OF 2018****Dated: 1st October, 2019****In the matter of:**

Transmission Corporation of Andhra Pradesh Ltd.	Appellant(s)
Versus		
Andhra Pradesh Electricity Regulatory Commission	Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **19.11.2019.**

Court Master

NR